

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P. (C) No.14643 of 2014

Ramesh Chandra Sahoo

....

Petitioner

None

-versus-

State of Odisha

....

Opposite Party

Mr. P. K. Muduli, AGA

**CORAM:
THE CHIEF JUSTICE
JUSTICE B. P. ROUTRAY**

**ORDER
29.11.2021**

Order No.

09. 1. None appears for the Petitioner.
2. The writ petition is dismissed for non-prosecution.

(Dr. S. Muralidhar)
Chief Justice

(B.P. Routray)
Judge

M. Panda